

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.06.2021

ORDER NO. 79 of 2021

Hon'ble President is pleased to partially modify roster order no. 56 of 2021 for **CESTAT, Allahabad** on **21.06.2021** as follows:-

PERIOD	CORAM	WORK ASSIGNED
On 21.06.2021 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	C/Misc./70050/2020 in C/70055/2019 Mahesh & Co. Pvt. Ltd. vs. CCE, Noida

Note:

1. In the event of leave/ tour/ chamber work of Hon'ble President, Sh. Anil Choudhary, Member (Judicial) will sit in the Division Bench.
2. In the event of adjournment of matters for any reason, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order



(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar